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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH:
AT HYDERABAD

O.A. No. 1417/1997

Date of Decision:
27th October, 1997

BETWEEN:

P. Jayaseela Rao .. Applicant

AND

1. Director General of Meteorology,
India Meteorological Department,
Manasambhavan, Lodhi Road,
New Delhi.
2. Dy. Director General of Meteorology,
Regional Meteorological Centre,
Nakshatra Bungalow, Nungambakkam,
Chennai - 600 006.
3. Director, Meteorological Centre,
Begumpet Airport Aviation Complex,
Begumpet, Hyderabad-16.
4. Engineer I/C,
CPWD Control Unit of IMD Quarters,
Begumpet Airport, Aviation Complex,
Begumpet, Hyderabad-16. .. Respondents

Counsel for the Applicant: Party-in-Person

Counsel for the Respondents: Mr. V. Rajeswar Rao

CORAM:

THE HON'BLE SRI H. RAJENDRA PRASAD: MEMBER (ADMN.)

ORDER

(Per Hon'ble Sri H. Rajendra Prasad: Member (Admn.))

Heard Mr. P. Jayaseela Rao, Party-in-Person who is aggrieved in this OA by the reported cancellation of allotment of a Type-I/Type-A quafter which was earlier proposed to be allotted to him. Mr. Rajeswar Rao was heard for the Respondents.

Q
27/10

The applicant, a Senior Observer, is entitled to Type-C/Type-III quarter. He, however, stakes his claim for a Type-A/Type-I quarter. It is revealed that an entitled person duly applied for the only vacant Type-I/Type-A quarter, was allotted the same, and has also occupied it in the meanwhile. There is thus no scope anymore for any intervention on the applicant's behalf, specially as any irregular allotment of Type-A/Type-I quarter might result in depriving a low-paid Group-D official of his own normal entitlement. There is no reason why the applicant should apply for, or allotted a type of quarter which is 2 steps below that of his entitlement, with or without any undertaking, as seems to have been contemplated at one stage.

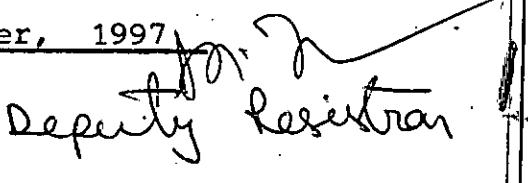
It is revealed that one Type-II quarter is available for allotment and occupation and applications have been called for the same. The applicant would be well advised to apply for the same within the time fixed for it, i.e., 31.10.97. Allotment, if any, shall have to be made strictly as per the relevant rules.

Thus the U.A. is disposed of as follows:


(H. RAJENDRA PRASAD)
MEMBER (ADMN.)

Date: 27th October, 1997

KSM


Deputy Registrar

O.A.1417/97.

To

1. The Director General of Meteorology,
India Meteorological Dept.,
Manasambhavan, Lodhi Road, New Delhi.
2. The Deputy Director General of Meteorology,
Regional Meteorological Centre,
Nakshatra Bungalow, Nungambakkam,
Chennai-6.
3. The Director, Meteorological Centre,
Begumpet Airport Aviation Complex,
Begumpet, Hyderabad-16.
4. The Engineer-in-Chief,
CPWD Control Unit of IMD Quarters,
Begumpet Airport, Aviation Complex,
Begumpet, Hyderabad-16.
5. One copy to Mr.P.Jayaseela Rao, Party-in-person, CAT.Hyd.
6. One copy to Mr.V.Rajeswar Rao, Addl.CGSC. CAT.Hyd.
7. One copy to HHRP.M.(A) CAT.Hyd.
8. One copy to D.R.(A) CAT.Hyd.
9. One spare copy.

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I Court.

TYPED BY:

CHECKED BY:

COMPARED BY:

APPROVED BY:

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.JUSTICE.
VICE-CHAIRMAN

And

THE HON'BLE MR. H. RAJENDRA PRASAD :M(A)

DATED:-

27/10/97

ORDER/JUDGMENT.

M.A.,/RA.,/C-A.No..

in

O.A.No. 1617/97

T.A.No.

(W.P.)

Admitted and Interim directions issued.

Allowed

Disposed of with Directions.

Dismissed.

Dismissed as withdrawn

Dismissed for default

Ordered/Rejected

No order as to costs.

केन्द्रीय प्रशासनिक अधिकरण
Central Administrative Tribunal
प्रौद्योगिकी/DEEPATCH

10 NOV 1997

हैदराबाद न्यायालय
HYDERABAD BENCH